

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Industrial Employment (Standing Orders) Amendment Bill, 1963, which has been passed by the Rajya Sabha at its sitting held on the 21st August, 1963."

BILL AS PASSED BY RAJYA SABHA
LAID ON THE TABLE

Secretary: I lay on the Table of the House the Industrial Employment (Standing Orders) Amendment Bill, 1963, as passed by Rajya Sabha.

12.22 hrs.

APPROPRIATION (RAILWAYS) No.
5 BILL

The Minister of Railways (Shri Swaran Singh): I beg to move*

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1963-64 for the purposes of Railways, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1963-64 for the purposes of Railways, be taken into consideration."

The motion was adopted.

Mr. Speaker: We take-up the clauses. The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

Shri Swaran Singh: I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

12.24 hrs.

MOTION RE: REPORT OF SCHEDULED AREAS AND SCHEDULED TRIBES COMMISSION—
Contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri Lal Bahadur Shastri on the 6th September, 1962, namely:

"That this House takes note of the Report of the Scheduled Areas and Scheduled Tribes Commission, laid on the Table of the House on the 20th November, 1961."

Shri Besra is to continue his speech.

Shri Hari Vishnu Kamath (Hoshangabad): How much time has been allotted for this?

Mr. Speaker: The time allotted was five hours. Four hours and five minutes have been exhausted. 55 minutes remain.

Shri P. K. Deo (Kalahandi): There are many speakers and, therefore, more time may be allotted to this discussion.

Shri Swell (Assam—Autonomous Districts): Sir, I would like to seek your guidance on this point.

*Moved with the recommendation of the President.